

F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 19.10.2016

ORDER NO. 143 of 2016

Hon'ble President is pleased to partially modify the sitting notified vide order no. 130 of 2016 for CESTAT Delhi to the extent indicated below :

From 24.10.2016 to 26.10.2016 at 10.30 a.m Hon'ble Ms. Archana Wadhwa, Member (J) and Hon'ble Shri Ashok K. Arya Member (T) will hear Service Tax Division Bench matters.

From 24.10.2016 to 26.10.2016 at 10.30 a.m. Hon'ble Shri S.K. Mohanty, Member (J) and Hon'ble Shri B. Ravichandran, Member (T) will hear Excise & Customs Division Bench matters.

From 24.10.2016 to 26.10.2016 at 2.30 p.m. Hon'ble Ms. Archana Wadhwa, Member (J) and Hon'ble Shri Ashok K. Arya Member (T) will hear Single Member Bench matters, as notified.

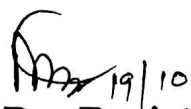
By Order



(A.Mohan Kumar)
Registrar

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Dy. Registrar